

Purchase of power from Private Companies

2633. SHRIMATI T. RATNA BAI:

SHRI MOHD. ALI KHAN:

Will the Minister of POWER be pleased to state:

(a) whether some State Governments have agreed to pay more to private companies for long-term power supply; and

(b) if so, the details thereof and the present status thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) No, Sir. No such case has come to the notice of this Ministry where a State Government has agreed to pay more to private companies than what is required to be paid for cases where procurement is based on competitive bidding or through rates determined by appropriate regulatory commission.

(b) Does not arise.

Improvement of Power Supply in Bihar

2634. SHRI RAM KRIPAL YADAV: Will the Minister of POWER be pleased to state:

(a) the details of steps taken by Government for improvement of power shortage in Bihar which is facing acute shortage of power;

(b) the status of Barh Thermal Power Plant and how much will be the share of the State from total production from this power plant; and

(c) the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) Steps taken by Central Government for improvement of power shortage in Bihar:

The Government of India has allocated power to Bihar from the Central Generating Stations (CGSs). As on 31st January, 2014, the allocation from CGSs during peak hours to Bihar is 1,934 MW, which includes both the firm and unallocated shares.

To augment power generation capacity in Bihar, Renovation and Modernization (R&M) works of Muzaffarpur TPS Unit 1 and 2 (2×110MW) and Barauni TPS Unit 6 and 7 (2×110 MW) are to be set up through grant to Bihar from Backward Region Grant Fund (BRGF). Besides, in the 12th Plan, in the new capacity which is being set up in Central Sector and Joint Venture with the State, the share of Bihar will be 1,447 MW.

(b) and (c) As per present status, one unit of Barh STPP-II (2×660MW) has been commissioned on 30.11.2013.

The Share of Bihar is 26.42% in Barh STPP-I and 50% in Barh STPP-II.

Status of various Ultra Mega Power Projects

2635. SHRI AAYANUR MANJUNATHA: Will the Minister of POWER be pleased to state:

(a) the present implementation status of various Ultra Mega Power Projects (UMPPs) in the country, project-wise and State-wise;

(b) whether financial institutions propose to fund UMPPs; and

(c) if so, the details thereof and if not, the reasons therefor including the corrective measures taken by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) The Present implementation status of various Ultra Mega Power Projects in the country, Project-wise and state-wise is given in the Statement (*See below*).

(b) and (c) Under the Ultra Mega Power Projects (UMPPs) initiative, the responsibility for achieving financial closure and tying up of funds for meeting the requirement of the project rests with the identified developer. Out of four UMPPs awarded so far, three (Mundra, Sasan, Krishnapatnam) have achieved financial closure.